

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
STARRED QUESTION NO. 338
TO BE ANSWERED ON 24.03.2025**

EMPOWERMENT OF MIGRANT WORKERS

***338. SHRI KULDEEP INDORA:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has taken any new measures for empowering migrant workers by ensuring their long-term security and opportunities to grow;**
- (b) if so, the details thereof;**
- (c) the details of the steps taken by the Government to create a safer, more supportive environment for migrant workers; and**
- (d) the measures taken by the Government which aim at helping them to have easy access to skills training, social security and fair wages?**

ANSWER

**MINISTER OF LABOUR AND EMPLOYMENT
(DR. MANSUKH MANDAVIYA)**

(a) to (d): A statement is laid on the Table of the House.

*

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. *338 FOR REPLY ON 24.03.2025 RAISED BY SHRI KULDEEP INDORA REGARDING EMPOWERMENT OF MIGRANT WORKERS.

(a) to (d): The Government has enacted the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Services) Act, 1979 to provide for conditions of service of the migrant workers and matter connected therewith. The Act provides for registration of certain establishments employing Inter State Migrant Workers, licensing of contractors etc. Workers employed with such establishments are to be provided minimum wages, journey allowance, displacement allowance, residential accommodation, medical facilities and protective clothing etc.

This Act has been subsumed in the Occupational Safety, Health and Working Conditions (OSH) Code, 2020. The OSH Code, provides for decent working conditions, minimum wages, grievances redressal mechanisms, toll free helpline to migrant workers.

The Government implements various welfare schemes for workers, including migrant workers, such as Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) for healthcare, Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) for life and accident insurance respectively. Pradhan Mantri Shram Yogi Maan-Dhan (PMSYM) for pension benefits, the One-Nation- One-Ration-Card Scheme for food security, Pradhan Mantri Awas Yojana (PMAY) for housing, and skill development initiatives such as Deen Dayal Upadhyay Gramin Kaushal Yojana and Pradhan Mantri Kaushal Vikas Yojana. The Mahatma Gandhi NREGS for employment guarantee to name a few.

Ministry of Labour & Employment launched the eShram portal (eshram.gov.in) on 26th August 2021 for creation of a comprehensive National Database of the Unorganised Workers (NDUW), including migrant workers, seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis.

So far, 13 schemes of different Central Ministries/Departments have already been integrated/ mapped with the eShram including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PM-SVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), National Family Benefit Scheme (NFBS), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana- Urban (PMAY-U) and Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Maan Dhan Yojana (PM-KMY).

To enhance the accessibility of the eShram portal, the Ministry of Labour and Employment launched multilingual functionality on the eShram portal on 7th January 2025, using the Bhashini platform. This enhancement now allows workers to interact with eShram portal in 22 Indian languages, improving accessibility and promoting inclusivity for all.

Under the Government of India's Skill India Mission (SIM), the Ministry of Skill Development and Entrepreneurship (MSDE) delivers skill, re-skill and up-skill training through an extensive network of skill development centres under various schemes, viz. Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan Sikhshan Sansthan (JSS), National Apprenticeship Promotion Scheme (NAPS) and Craftsman Training Scheme (CTS) through Industrial Training Institutes (ITIs), to all the sections of the society across the country. The SIM aims at enabling youth of India to get future ready & industry ready skill.

The government has enacted the Minimum Wages Act, 1948 to ensure that workers get wages at a rate not less than the minimum rate of wages fixed by the appropriate government. The Act provides for different minimum wages across various industries. The provisions of the Minimum Wages Act, 1948, have been rationalized and subsumed under the Code on Wages, 2019. The Code makes minimum wages universally applicable across employments.
